

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/905(CHE)/2021
PETITION NUMBER : IBA/307/2019
NAME OF THE PETITIONER : Dongwoo Surface Tech India Pvt Ltd
NAME OF THE RESPONDENT(S) : Subrata Mohindranath Maity (RP) Bhatia
Coke and Energy Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Vijay Vigneshwar appears for the Applicant. Ld. Counsel Ms. Tanvi Luhariwala appears for R2 & R3.

Ld. Counsel for the Respondents R2 & R3 submits that respondents have received the notice. He seeks time to file counter. Be filed within 10 days and copy be served on the other side.

Rejoinder, if any, be filed within 7 days thereafter.

List the matter for arguments on 25.04.2023.

- SD -

AJAI DAS MEHROTRA
Member (Technical)

Phk

- SD -

SANJIV JAIN
Member (Judicial)